GOVERNMENT OF INDIA COAL LOK SABHA

STARRED QUESTION NO:430 ANSWERED ON:23.04.2015 TASK FORCE ON COAL Rathwa Shri Ramsinh Patalyabhai

Will the Minister of COAL be pleased to state:

- (a) whether the Inter-Ministerial Task Force on Coal has submitted its report and if so, the details there of;
- (b) the salient features of recommendations made by the Task Force;
- (c) the follow-up action taken thereon; and
- (d) the present status of coal linkage to various power utilities in the aftermath of above report?

Answer

MINISTER OF STATE (I/c) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a)to(d): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 430 for answer on 23.04.2015 asked by ShriRamsinhRathwa.

(a)&(b): Yes, Madam. The new Inter-Ministerial Task Force (IMTF) has submitted its Report to the Government recommending a three-step approach. The recommendations inter-alia include rationalization of Linkage sources for 19 Power Utilities (PUs) in Stage-I, by swapping linkage coal between different coal companies to optimize distances and maximizing despatches of coal. Some of these recommendations are interlinked, hence can be implemented only if all concerned Thermal Power Plants (TPPs) agree to it.

The Task Force recommended rationalization of six swap setsof PUs in Stage- II,as listed below:

- S.No State Participating Companies
- 1. Tamil Nadu TANGEDCO & NTPC
- 2. Gujarat GSECL & NTPC
- 3. Maharashtra Mahagenco, NTPC & NSPCL
- 4. Rajasthan RRVUNL & NTPC
- 5. Punjab and UP PSPCL, DVC and UPRVUNL
- 6. Haryana HPGCL, DVC and APCLP

In Stage-III, a stepwise approach to achieve further rationalisation has been recommended by IMTF by identification of clusters which would result in net reduction of the overall costs, and can be effected with consent of the Gencos /States.

(c)&(d):The report of the new Inter-Ministerial Task Force (IMTF)has been forwarded to Coal India Limited(CIL), Singareni Collieries Company Limited(SCCL) and other stakeholders on 02.02.2015 for execution of FSA's as per Stage I proposals with immediate effect.

Out of 19 TPPs recommended for rationalization by Task Force, a total of 11 TPPs have signed revised FSAs as per rationalised sources, for a total coal quantity of 13.384 MT. These TPPs have implemented the proposal of IMTF w.e.f. 01.04.2015. These include Mejia, DSTPS, DPL, Bakreswar, Kolaghat, Panipat, Koderma, IGTPP, Kota, Suratgarh and Mouda TPPs. Revised FSAs as per IMTF proposals have not been signed so far in case of 8 TPPs for atotal coal quantity of 10.852 MT. These include Simhadri, Gandhinagar, Wanakbori, Khaperkeda, Parli, Bhusawal, Ramagundamand Kothagudam TPPs.